

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 201
CA (CAA) No. 07/230-232/JPR/2023
Under Section 230-232 of
Companies Act, 2013

In the matter of:

Shriram General Insurance Company Ltd. ...Transferee Company

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : K.G. Raghvan, Sr. Adv.
 Puneet Maheshwar, Adv.
 Preeti Mohan, Adv.
 Sudha. R, Adv.
 Sagrika Shankar, Adv.

ORDER

Heard Mr. K.G. Raghvan, Sr. Adv. appearing on behalf of the Applicant submits that compliances have been made. Submissions heard; Order is reserved.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

November 16, 2023